

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

**NOTIFICATION**

The office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi has published/floated a "Tender" for digitization of approximately 50 crore number of pages of legacy records of Delhi District Courts on the Government e-Market Place Portal (GeM) having Bid No. GEM/2024/B5260001 dated 09.08.2024.

The interested firms/parties can download the tender documents/terms and conditions/details from the website of GeM Portal. Only on-line bids complete in all respect should be submitted through GeM Portal on or before 24.08.2024 till 4:00 PM shall be considered.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

SUNIL  
KUMAR  
SHARMA  
Sunil Kumar Sharma  
Chairman, IT & Digitization  
Delhi District Courts

Digitally signed by Sunil Kumar Sharma  
DN: cn=SUNIL KUMAR SHARMA, o=Delhi District Courts, ou=Delhi District Courts, email=sunil.kumar.sharma@delhi.gov.in, c=IN

Copy forwarded for information and necessary action to:

F.N. S 46236-46240 Digi-CDC/THC/2024

dated 09 AUG 2024

1. Worthy Registrar General, Hon'ble High Court of Delhi with a request to direct the concerned officer/official to upload the same on the website of Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal Secretary (Law, Justice & LA), Govt. of NCT of Delhi for information.
3. PS to Ld. Principal District & Sessions Judge (HQs), Delhi for information.
4. PS to Ld. Chairman, IT & Digitization, Delhi District Courts for information.
5. Website Committee, Central District, Tis Hazari Courts, Delhi with a request to upload the same on the website of Delhi District Courts, Delhi/ New Delhi.

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